

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|--------------------|---|
| CP 56/16 | TP 48/17 | Hearing | 433(e) / 433(f) | Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PREM RAKHESH KUMAR
Advocate

M/s Maithan Ceramic

[Signature]

9310143231

Counsel for petitioner is present. He has filed two sets of copies. He is directed to collect notices from the Registry and serve on the respondents. He is further directed to comply the relevant Rules under the I & B Code.

List it on 03.04.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)